

TN PHCs receive NABL certificates

Chennai, Feb 17: National Accreditation Board for Testing and Calibration Laboratories (NABL) certificates were received for 1,622 PHCs, he said, handing them over to 100 centres. These labs will conduct more than 60 common diagnostics tests. Barring the 159 PHCs under Greater Chennai Corporation, the directorate of public health attempted to standardize tests in 2,127 primary

health centres across TN. These PHCs have already been approved for quality control by National Quality Assurance Standards (NQAS), and for quality of care in labour room and maternity theatres by LAQSHYA. Since 2020, the public health department has been doing quality checks on labs, said director of public health Dr T S Selva Vinayagam. Samples were collected from Christian

Medical College, Vellore and lab results were compared. “For internal quality checks, lab will get results and must check if they tally with CMC results. External quality check is almost like an exam where results are verified by external staff,” he said. Quality checks showed results were reliable and repeatable. “This means wherever they’re done for how many ever times the

results are the same.” In 2023, five labs got certification and state wrote to NABL, seeking exemption certification fee of 17,000 for each. “Once this was granted, we applied for all labs and more than 70% have now been certified,” he said. If tests are not available in these labs, technicians can take samples from patients, send them to higher centres and deliver results here.

Doctors save 10-day-old infant with blocked airways

Chennai, Feb 17: Surgeions successfully performed critical surgery on a 10-day-old baby with blocked nasal passages at

Dr. Mehta's Hospitals This life-threatening condition, known as bilateral choanal atresia, occurs when a membranous obstruction



Mantharai biryani tickles taste buds of citizens

Chennai, Feb 17: Mantharai biryani is a vellore based briyani with a touch of Chennai style Characterized by its fragrant long-grain Basmati rice, slow-cooked with succulent pieces of meat and an exquisite medley of spices, Vellore Biryani tantalizes the taste buds with every flavorful bite.

Mantharai Biryani inaugurated by D.Ajay Vandaiyar, S.Pradeep, S.Dhachani & B.Jagadeesh at Alandur. Mantharai was initially started for people to have good food in healthy Lifestyle way . It's a truck based Biryani shop inaugurated by the Chief guest Actor / Politician D . Ajay Vandaiyar (AJ Associates), Defender S. Pradeep Advocate High Court of Madras, Mantharai Biryani Partners Miss Tamilnadu 2021 Ms.S.Dhachani & Mr.B.Jagadeesh at opposite Alandur Court.

We serve in a authentic way using Mantharai leaf which bring a lot of health benefits, these vibrant leaves serve as a symbol of connection to nature and heritage, adding a touch of authenticity to our biryani we take a moment to savor not just

the flavors on your plate, but the cultural heritage and timeless elegance. Location : 100ft Road Alandur opposite to Alandur Court, St. Thomas Mount, Chennai.

Rank holders honoured at S.I.V.E.T. College Graduation Day

Chennai, Feb 17: The 50th Graduation Day of S.I.V.E.T. College, Gowriavakkam, near Tambaram was held at the PTR Auditorium. Guest Prof. Dr. E.Murugan, Member, Vice Chancellor - Convenor Committee, University of Madras presented the degrees to the students and delivered convocation address

Dr. E. Murugan honoured the 3 University Rank holders R. Karpagambal, B. Dhakshinamoorthy and Jeganathan. More than 850 Graduants received their degrees from the Chief Guest Dr. E. Murugan. Professor Dr. T. Balasaravanan, Head of the Department of Economics coordinated the entire proceedings of the convocation. S. P. Kuppaswamy,



President, S.I.V.E.T. College welcomed the gatherings. The Principal Dr K. Thirusangu, presented the graduants report. C.Ramakrishnan, President, D. Balakrishnan, Treasurer, P.Sundara Raman, Secretary, S.I.V.E.T. College, the Board of Management members B. Raj Mohan, Vice President, S. Gnaneswaran, Asst. Secretary, S.Madappa

Chettiar, E.C. Member - Nallasiriyar R. Rajamanickam, E.C. Member - R. Dhanasekaran, E.C. Member, M. Saravanakumar, E.C. Member - M. Murugan, E.C. Member - the Director Dr. R. Panneer Selvam honoured the Chief Guest Prof. Dr. E.Murugan, Member, Vice Chancellor - Convenor Committee, University of Madras. Dr. E. Murugan,

delivered an inspiring address, sharing insights and words of wisdom with the graduates. He insisted the students to develop their individual skill and knowledge to get a better place in the society and advised the students not to depend on mobile phones any time. He advised the students to listen the advise of their parents and teachers.

Walmart wraps up Growth Summit

Chennai, Feb. 17: Walmart concluded its inaugural India Growth Summit, an event where export-ready suppliers, innovators and entrepreneurs representing 24 states and union territories participated in pitch

meetings featuring products made, grown or assembled in India. Of the suppliers that participated, more than 80 percent received an invitation to move on to the next round. To be invited to pitch, suppliers underwent a rigorous screening process to determine product export capabilities. As the list narrowed, invitations were sent out for the three-day Walmart Growth Summit where sellers and innovators met in New Delhi with more than 100 Walmart and Sam's Club associates to determine

the potential for a future partnership. “At Walmart, we see tremendous opportunity in India and that was seen in the quality products, sellers and innovators we met with this week. We are excited to continue serving as partners in India's economic growth,” said Andrea Albright, Executive Vice President, Sourcing, Walmart. “Investing in

high growth markets like India, helps us strengthen our relationships with established suppliers while also developing new relationships to build long-term surety and diversity of global supply. We also see huge potential in collaborating with some of India's brightest minds around value chain solutions.”

NAME CHANGE
I, AKHIL S/o. Rajan, Date Of Birth: 08.09.1997, residing at No.26/22, Nandanam Flats, Palani Andvar Koil Lane, Ayanavaram, Chennai-600 023 Shall henceforth be known as AKHIL KALLINGAL VILAKATHALA
AKHIL

CHANGE OF NAME
I, MOHAMED IMAMALI MOHAMED BATCHA S/O MOHAMED BASHA, AGE 32, D.O.B 15/08/1992, RESIDING NO.408 KODIKKAL NAGAR, MANJAKUZH, BHUVANAGIRI TALUK, B.MUTLUR PO, CUDDALORE - 608501. SHALL HENCE FORTH BE KNOWN AS, MOHAMED IMAMALI MOHAMED BASHA.
- MOHAMED IMAMALI MOHAMED BATCHA

CHANGE OF NAME
I, JARINA ABDHUKIR W/O ABUTHAHEER, AGE 48, D.O.B 01/01/1976, RESIDING AT D.NO.7, MOHAMADHAR STREET, NEIKARAPATTI, PALANI TK. DINDIGUL DT - 624615. SHALL HENCE FORTH BE KNOWN AS, JARINA BEGUM ABUTHAHEER - JARINA ABDHUKIR

Public Announcement
This is to inform the public that State Environment Impact Assessment Authority ("SEIAA") Tamilnadu has issued, Environmental Clearance to M/s. Tmt.B.Saraswathi, W/o. Babu, No. 164, Arungunam Village, Maduranthagam Taluk, Chengalpattu District vide EC identification No. EC24B001TN142630 (File No. 9605) dated 14.02.2024 for the Proposed Rough stone and Gravel quarry over an extent of 3.1250Ha located at SF. No. 346/2 and SF. No. 346/3 Arungunam Village, Maduranthagam Taluk, Chengalpattu District, Tamilnadu.
A copy of Environmental Clearance letter issued by SEIAA Tamilnadu is available (a) with the State Pollution Control Board, Tamilnadu, (b) on the website of SEIAA.
By Tmt.B.Saraswathi, W/o.Babu No. 164, Arungunam Village, Maduranthagam Taluk, Tamilnadu.

NAME CHANGE
I, FARZANA BEGUM, W/O: Syed Ibrahim, Date of Birth: 04.02.1985, Residing at No.42/6, Sadayappan Street, Seven Wells, Chennai - 600 001. Shall henceforth be known as Farzana Begum Nizamudeen FARZANA BEGUM

NAME CHANGE
I, V.K.NOUSHKAR, S/O: V.K.Babu, Date of Birth: 09.02.2001, Residing at No. 19, Pooram Prakasam Street, Balaji Nagar, Royapettah, Chennai - 600 014. Shall henceforth be known as VADAKEKARAN BABU NOUSHKAR V.K.NOUSHKAR

NAME CHANGE
I, Evangelinesubodhaya Priya Kumar, W/O : Joseph Priya Kumar, Date of Birth: 07.10.1956, Residing at NO.69A, Sahana Apartments, Poompuhar Nagar, 4th Street, Kolathur, Chennai — 600099. Shall henceforth be known as SUBODHAYA EVANGELINE Evangelinesubodhaya Priya Kumar

PUBLIC NOTICE
It is hereby informed to the Common Public that our client Mrs R. Soodamni, w/o of Mr. S. Radhakrishnan, residing at No.8, 28th Block, Vasantham Garden, Vyasarpadi, Chennai 39, intends to purchase the property, measuring 1800 sq.ft., bearing Plot No.89, Sri Krishna Nagar, comprised in Survey No.209/2, of Kosapur Village, Madhavaram Taluk, Chennai District, belonging to Mr.Anuj Surana, s/o Mr.Surana, residing at Flat No.1102, North Town, 4-B, Tower No.16, 11th Floor, Stephenson Road, Perambur Barracks, Chennai 12. It is therefore hereby informed to the General Public that if any body has got any objection whatsoever to the proposed purchase of the said property by our client from the above mentioned owner, the same may be informed to the under-mentioned address within five days from the date of this Publication. In case, no information from the common public is received within the said time, our client will be at liberty to purchase the same property, according to law.
SELVAM ASSOCIATES (R.Sangeetha, Advocate)
1/505, South Avenue, Muthamizh Nagar, Kodungaiyur, Chennai-118. Phone:044-25548554

NAME CHANGE
I, DINESH KUMAR, S/O. Mangal Chand, Date of Birth: 24/08/1975, residing at Door No. 20, Pulianthope High Road, Pulianthope, Chennai - 600012, shall henceforth known as DINESH KUMAR MANGAL CHAND DINESH KUMAR

NAME CHANGE
I, PINKY, W/O.DINESH KUMAR, Date of Birth: 19/04/1977, residing at Door No. 20, Pulianthope High Road, Pulianthope, Chennai - 600012, shall henceforth known as PINKY DINESH KUMAR PINKY

NAME CHANGE
I, JASMIN PARVEEN, W/O: Syed Ibrahim, Date of Birth: 21.12.1987, Residing at No.42/6, Sadayappan Street, Seven Wells, Chennai - 600 001. Shall henceforth be known as JASMIN PARVEEN MYDIN GANI JASMIN PARVEEN

PUBLIC NOTICE
This is to inform to the general public that my client Mr.Shanmugasundaram, S/o.Sivaprakasam, residing at No.32 2nd Street, Ajes Nagar, Kodambakkam, Chennai-600024 had lost his original sale deed document No. 1402/2001 dated 30.10.2020 registered at Sriperumbudur sub on 25.10.2023 registrar office. The original sale deed was misssent during Kilachery 'e' seva to Main Road Anybody found the above original document please handover to the above my client address or please handover to my office address mentioned below. Anybody misuse the above document it will not affect my client in any way as per this public notice.
P.Suresh Advocate
No.333, First Cross Street, Shanmuga Nagar Mannivakkam, Chennai-600048, Cell: 95660 00957

கடை வாடகை ஏல் அறிவிப்பு
பாராபுத் சாரிடில் என்ற ஷேக் தாஜுத் மீலாது வக்ஃபிற்கு பாத்தியப்பட்ட சென்னை, திருவல்லிக்கேணி நெடுஞ்சாலை கதவு எண் 13ல் 1500 சதுர அடி. அளவுள்ள கீழ்தள கடை மாத வாடகை சதுர அடி ஒன்றுக்கு ரூபாய் 25/-, முதல்தளம் 1500 சதுர அடி அளவுள்ள கடை மாத வாடகை சதுர அடி ஒன்றுக்கு ரூபாய் 20/-, இரண்டாம் தளம் 1500 சதுர அடி அளவுள்ள கடை மாத வாடகை சதுர அடி ஒன்றுக்கு ரூபாய் 15/- என நிர்ணயம் செய்யப்பட்டுள்ளது. நிர்ணயம் செய்யப்பட்டுள்ள தொகை அல்லது அதற்கு மேல் ஏலம் கோருபவருக்கு முன்னுரிமை வழங்கப்படும். ஏலம் கோரும் கடிதம் ஒட்டப்பட்டு உறையில் பதிவுத்தபடல் மூலம் 25.02.2024க்குள் கிடைக்குத்ப்படி அனுப்ப வேண்டும்.
அனுப்ப வேண்டிய முகவரி
Y: முகம்மது, தலைவர் பாராபுத் சாரிடில் என்ற ஷேக் தாஜுத் மீலாது வக்ஃப, பதைய எண் 13, புதிய எண் 27, காமுத்தே மில்லத் நெடுஞ்சாலை, திருவல்லிக்கேணி, சென்னை - 600005, தொடர்பு எண்: 99429 43002.

NAME CHANGE
I, V. NITESH JAIN, S/O. VIJAY KUMAR DOB : 19.03.1998, No. 31/28, PERUMAL KOIL GARDEN, 2 nd LANE, SOWCARPETTAL, CHENNAI. 600001. TAMIL NADU. shall henceforth known as V. NITESH KUMAR JAIN. V. NITESH JAIN

NAME CHANGE
I, Old Given Name: Krishna Shenoy Raveesh, S/O. Marthiya Gopala Krishna Shenoy, Date of Birth : 21.09.1984, Residing at NO.26, Khana E Rahaman, F1, Club Road, Chetpet, Chennai - 600031. shall henceforth be known as New Given Name: RAVEESH, New Surname: KRISHNA SHENOY Old Given Name: Krishna Shenoy Raveesh

NAME CHANGE
I, B.SHARAVANAN, S/O: M.Balasundaram, Date of Birth: 01.03.1979, Residing at No. 997 LIG II, Mathur MMDA, Manali, Chennai - 600068. Shall henceforth be known as M.B.SARAVANA KUMAR B.SHARAVANAN

NAME CHANGE
I, SRINIVASAN, S/O: Eraiya, Date of Birth: 12.04.1976, Residing at No. 17/8, Grace Garden, 2nd Lane, Royapuram, Chennai - 600 013. Shall henceforth be known as SEENIVASAN SRINIVASAN

NAME CHANGE
I, Sundararajan Madanagopal S/O. Madanagopal, Date of Birth: 23.02.1967, residing at Plot No 1569A, Anthialaya, 11th Main Road, Ram Nagar South, Madipakkam, Chennai - 600091. Shall henceforth be known as SUNNDARARAJAN MADANAGOPAL Sundararajan Madanagopal

NAME CHANGE
I, MAHESH LAVANYA W/O. Balaji Vijayshankar, Date of Birth: 25.05.1976, residing at Sreshtha Manya, No-40/3, Arch Bishop Mathias Road, R.A.Puram, Chennai-600028, Tamil nadu. shall henceforth be known as VIJAYSHANKAR LAVANYA. MAHESH LAVANYA

FORM A PUBLIC ANNOUNCEMENT
[REGULATION 14 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (VOLUNTARY LIQUIDATION PROCESS) REGULATIONS, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF MUDITA VENTURES PRIVATE LIMITED

1.	Name of Corporate Person	Mudita Ventures Private Limited
2.	Date of Incorporation of Corporate Person	23rd January, 2020
3.	Authority Under Which Corporate Person is Incorporated/ Registered	REGISTRAR OF COMPANIES, CHENNAI
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999TN2020PTC133962
5.	Address Of The Registered Office And Principal Office (if any) of Corporate Person	Jains West Minister, A Block, 16D Arunachalam Road, Salligramam, Chennai-600093, Tamil Nadu, India
6.	Liquidation Commencement Date of Corporate Person	15th February, 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Premnarayan Ramanand Tripathi 1. Correspondence Address: Door A, Second Floor, 97, Kundrathur Main Road, Kumananchavadi, Poonamallee, Chennai - 600056, Tamil Nadu, India. 2. Office Address: 606, 6th Floor, Shivalki Square, Near Adani ONG Pump, 132 Ft. Ring Road, New Vadai, Ahmedabad- 380013, Gujarat, India. Email Address: premnarayan.cs@gmail.com Telephone Number: +91-9890026497 IBBI Registration No.: 183/MPA-002/PF-AD/0554/2017-2018/11693
8.	Last Date For Submission Of Claims	16th March, 2024

Notice is hereby given that the Mudita Ventures Private Limited has commenced voluntary liquidation on 15th February, 2024. The stakeholders of Mudita Ventures Private Limited are hereby called upon to submit a proof of their claims, on or before 16th March, 2024, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The claims may be submitted in the Scheduled Forms B, C, D, E and F in terms of Regulations 16, 17 and 19 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 by the Operational Creditors, Financial Creditors, Workmen or Employees, Authorized representative of workmen or employees and other Stakeholders, as the case may be. The aforesaid regulation and relevant forms are available on the website www.ibbi.gov.in of the Insolvency and Bankruptcy Board of India. Submission of false or misleading proofs of claim shall attract penalties.

Date: 17/02/2024
Place: Chennai
Premnarayan Ramanand Tripathi
(Liquidator)

MARG PROJECTS & INFRASTRUCTURE LIMITED
CIN:L65991TN1993PLC025252
Regd. Office: Sri Sai Subhodhaya Apartments, Basement No.57/2B, East Coast Road, Thiruvanniyur, Chennai 600041
Phone No: +917825886141 | Email ID: mpil@marggroup.com | Website: www.margprojects.com
EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER ENDED 31ST DECEMBER 2023 (Amount in Lakhs)

Sr. No.	Particulars	STANDALONE		
		3 Months ended 31/12/2023	Corresponding 3 months ended 31/12/2022 in the previous year	Previous Year ending 31/03/2023
1	Total Income from Operations	-	-	-
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	(0.21)	(0.15)	(4.11)
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	(0.21)	(0.15)	(4.11)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(0.21)	(0.15)	(4.11)
5	Total Comprehensive Income / (Loss) for the period / [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(0.21)	(0.15)	(4.11)
6	Equity Share Capital	544.50	544.50	544.50
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year.	-	-	1,567.65
8	Earning per Share (of Rs.10 each)	-	-	-
(a) Basic (Rs.)		-	-	(0.08)
(b) Diluted (Rs.)		-	-	(0.08)

Notes: The above is an extract of the detailed format of Unaudited Standalone filed with BSE under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Standalone Financial Results are available on the websites of BSE (www.bseindia.com) and Company (www.margprojects.com).

Place : Chennai
Date : 16.02.2024

For Marg Projects and Infrastructure Limited
SELVAPANDI
CHAIRMAN
DIN No: 08709432

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FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
“MUDITA VENTURES PRIVATE LIMITED”

1.	Name of Corporate Person	Mudita Ventures Private Limited
2.	Date of Incorporation of Corporate Person	23 rd January, 2020
3.	Authority Under Which Corporate Person is Incorporated/ Registered	Registrar of Companies, Chennai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999TN2020PTC133962
5.	Address Of The Registered Office And Principal Office (if any) of Corporate Person	Jains West Minister, A Block, 16D Arunachalam Road, Saligramam, Chennai-600093, Tamil Nadu, India
6.	Liquidation Commencement Date of Corporate Person	15 th February, 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Premnarayan Ramanand Tripathi 1. Correspondence Address: Door A, Second Floor, 97, Kundrathur Main Road, Kumananchavedi, Poonamalee, Chennai - 600056, Tamil Nadu, India, 2. Office Address: 606, 6th Floor, Shivalik Square, Near Adani CNG Pump, 132 Ft. Ring Road, New Vadaj, Ahmedabad- 380013, Gujarat, India. Email Address: premnarayan.cs@gmail.com Telephone Number: +91-8980026497 IBBI Registration No.: IBBI/IPA-002/IP-N00554/2017-2018/11693
8.	Last Date For Submission Of Claims	16 th March, 2024

Notice is hereby given that the Mudita Ventures Private Limited has commenced voluntary liquidation on 15th February, 2024.

The stakeholders of **Mudita Ventures Private Limited** are hereby called upon to submit a proof of their claims, on or before 16th March, 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The claims may be submitted in the Scheduled Forms B, C, D, E and F in terms of Regulations 16, 17, 18 and 19 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 by the Operational Creditors, Financial Creditors, Workmen or Employees, Authorized representative of workmen or employees and other Stakeholders, as the case may be. The aforesaid regulation and relevant forms are available on the website www.ibbi.gov.in of the Insolvency and Bankruptcy Board of India.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17/02/2024

Place: Chennai



A handwritten signature of Premnarayan Ramanand Tripathi.

Premnarayan Ramanand Tripathi
(Liquidator)